

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
02-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE**

**IA No. 1052/2020, IA (IBC) 135/2022 & IA (IBC) 1253/2022 in 634/2022 in
CP(IB) No.97/7/HDB/2018
U/s 7 of IBC, 2016**

IN THE MATTER OF:

JM Financial Asset Reconstruction Company Ltd

...Financial Creditor

Vs

Bheema Cements Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. PCS Mr. Chidambaram for the applicant in IA 1253/2022 present.

Matter adjourned, list all pending applications on 22.12.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)